

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.4416
TO BE ANSWERED ON 12.08.2016

COST STANDARDS OF SUPPLEMENTARY NUTRITIONS

+4416 SHRI OM BIRLA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has fixed cost standards of supplementary nutritions for the beneficiaries of the Integrated Child Development Services (ICDSs) Scheme and if so, the details thereof;
- (b) whether the Central and State taxes were taken into consideration while fixing the standards, if so, the details thereof indicating the percentage share of food and taxes in the cost standards fixed under the scheme and total amount paid as taxes and on food during the last three years;
- (c) whether the Government proposes to exempt the food and nutrition being made available under the social security schemes from all the Central and State taxes and if so, the details thereof;
- (d) whether the Government also proposes to revise the cost norms for the scheme, if so, the details and the present status thereof; and
- (e) whether any meeting/conference has been held between various departments/authorities in this regard, if so, the details and the outcome thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) Yes, Madam. The details are as follows:

S.No.	Category	Cost norms w.e.f. 22.10.2012 (per beneficiary per day)
1.	Children (6-72 months)	Rs. 6.00
2.	Severely malnourished children (6-72 months)	Rs.9.00
3.	Pregnant women and Nursing mothers	Rs.7.00

- (b) The cost included food and other components.
- (c) There is no such proposal under consideration of the Government.
- (d)&(e) The Government has realised the need to upwardly revise Supplementary Nutrition Cost norm considering the fact that the last revision was made in 2012 and since then the prices of food and other components have increased.
